

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2405
ANSWERED ON:08.12.2011
BENEFICIARIES UNDER MGNREGS
Hooda Shri Deepender Singh

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of people in the age group of 18-21 years employed in the country including Haryana under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during each of the last three years and the current year, State wise;
- (b) whether age is taken into account while providing employment and wages under the Scheme; and
- (c) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a): Para 1 of Schedule-II of Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) stipulates that adult members of every household who reside in rural areas and are willing to do unskilled manual work may apply for registration of their household for issuance of a job card to be eligible to apply for work. It is the duty of the Gram Panchayat to register households after making such enquiry as it deems fit and issue job cards. However, under the Act, mere issuance of a job card does not entitle a household to receive employment. Under Para 9 of Schedule II of the Act, the household also has to submit application for work to be entitled to receive employment and employment is provided on demand. The State Governments are obliged to provide up to 100 days of guaranteed wage employment in a financial year to every rural household for doing unskilled manual work, if demanded, as mandated in the Act. No separate data regarding employment provided under MGNREGA to people in the age group of 18-21 years is maintained.

(b): No sir.

(c): Does not arise.